

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 45 OF 2003

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

16.7.2003

Applicant present in person,
Heard.

The applicant has filed an application for withdrawal of this OA with liberty to file a fresh OA. It is stated that certain materials and grounds which are necessary for prosecuting this matter, has been left out which are to be incorporated in the OA to be filed afresh.

The permission to withdraw this OA is allowed with liberty to file fresh OA, if he is so advised subject to limitation.

The OA is dismissed

accordingly.

J. K. KAUSHIK
Judt. Member

[Signature]

[R. K. Upadhyaya]
Jt. Member.

Part II and III destroyed
in my presence on 23.3.09
under the supervision of
section officer as per
order dated 13.2.09

Section officer (Record)

Copied & generated
w.r. OA & its reply
sent to R. K. Upadhyaya
info no 182 file no
date 22.7.2003

Adm. W.
Sgt. R. K. Upadhyaya
R. K. Upadhyaya
[Signature]
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